

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD AT 10.30 AM ON 16-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/760/IB/2018
NAME OF THE PETITIONER(S) : GLOBE ECOLOGISTICS PVT LTD
NAME OF THE RESPONDENT(S) : REGEN POWERTECH PVT LTD
UNDER SECTION : 9 RULE 6

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1) vijay B. Umbachiza For Petitioner's Counsel
2) S. Aravin Das for Corporate Debtor
Kanna T

ORDER

Counsel representing both parties are present. Counsel for respondent stated that they have paid a sum of Rs.25 lakhs as part payment towards accepted amount as per the settlement talks and intending to settle the rest of the amount by placing a fresh proposal along with schedule for making payments. He also prayed for time to file joint memo of compromise on the next date of hearing. At request, time is enlarged. Put up on 30.08.2018.

-sd-
(S VIJAYARAGHAVAN)
Member (Technical)

-sd-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)